

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:3385
ANSWERED ON:05.02.2004
LEASING OF RAILWAY LAND TO UNAUTHORISED SHOPKEEPERS
RAGHURAJ SINGH SHAKYA

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Railways has issued policy guidelines for leasing land to unauthorised shopkeepers at one-way side station on each division as an experimental measure;
- (b) if so, the details thereof;
- (c) whether some stations have been selected for this purpose;
- (d) if so, the details thereof, station-wise;
- (e) whether Railways is contemplating implementing this guideline for all Divisions to help them sustain their small business; and
- (f) if so, the action taken in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI BASANAGOUDA R. PATIL)

- (a): No, Sir. Railways have, however, allowed development of shopping complex on Railway land through co-operative societies of existing shopkeepers as an experimental measure on one station per division. Unauthorised shopkeepers who are willing to pay the arrears of licence fee will also be eligible for allotment of shop on licence basis under the scheme.
- (b) to (f): Do not arise.